

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17147/2005

A.P.S.R.T.C., REGIONAL MANAGER

Petitioner(s)

VERSUS

J.K.S.BABU RAO & ORS.

Respondent(s)

(Office Report on Default)

Date: 29/10/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI  
(IN CHAMBERS)

For Petitioner(s) Mr. Praveen Kumar Pandey, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Today, the learned counsel has deposited the amount of cost.

Two weeks' time is allowed for the purpose of filing proof of service of notice upon respondent Nos. 5 and 6.

(Rama Chopra)  
P.A.

(Aruna Seth)  
Court Master